

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 12/03/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. M.M. Kashyap, Adv.
Mr. Anurag Singh, Adv.

For Respondent(s)

Ms. Asha Gopalan Nair, Adv.
Ms. Abha R. Sharma ,Adv
Mr. D.S. Parmar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 2 and 12 have appeared, but no counter affidavit is filed. Respondent No.22 has not been served. Ms. Abha R. Sharma, Advocate, had propose to appear for that Respondent, but no vakalatnama/memo of appearance has been filed so far.

Await service of notice on Respondent Nos. 1, 3 to 11 and 13 to 22.

(Ashok Menon)
Registrar

PS